

**DIVISION BENCH**

**ITEM NO.1**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**CP (IB) NO.78/ALD/2023**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 15<sup>th</sup> April, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>M/S ANKIT POLYSACK (INDIA) PRIVATE LIMITED V/S M/S JAIPRAKASH ASSOCIATES LIMITED</b>
<b>UNDER SECTION</b>	<b>9 OF IBC</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

Sh. Nishant Mehrotra, Adv.

*: For the Operational Creditor*

**ORDER**

- 1. Ld. Counsel representing the Operational Creditor is present through VC, who seeks a short accommodation in the matter.**
- 2. At request of the Ld. Counsel representing the Operational Creditor, the matter is adjourned for 29<sup>th</sup> April, 2024.**

***-Sd-***

**(Ashish Verma)  
Member (Technical)**

***-Sd-***

**(Praveen Gupta)  
Member (Judicial)**

***15<sup>th</sup> April, 2024***

*Kavya Prakash Srivastava  
(Stenographer)*